

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. U. M. Padwad
COURT 24 ADDL SESSIONS JUDGE
Criminal Cause List Dated 07-08-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>APPEARANCE</u>				
1	SESSIONS CASE	100774/2014	The State DCB CID, Unit VIII Mumbai Vs Sudhir Dattatray Shinde and ors.	APP Shankar Erande Ujinwal, Adv. Indrapal Singh for AC
<u>ARGUMENTS</u>				
2	CRI APPEAL	100214/2018	Kumar Govind Chauhan@BA-586-- 8-Aplcnt. Vs The State of Maharashtra-Respdt.	Sunil M. Bansode
3	CRI APPEAL	100565/2018	Dhiren Thakorbbhai Patel@MA-176- -18,BA-1656-18-Aplcnt. Vs The State of Maharashtra and Kinjan Sharad Vasant-Respdt.	Yogesh Israni, Ganpat Monde
<u>HEARING</u>				
4	CRI REV APP	100758/2019	Mahindra and Mahindra Limited - Applicant Vs State of Maharashtra and Poonam Jitendra Tiwari - Respondent	Vivek Patil and Associates
5	CRI REV APP	100759/2019	Mahindra and Mahindra Limited - Applicant Vs State of Maharashtra and Jitendra Indramani Tiwari - Respondent	Vivek Patil and Associates
6	CRI APPEAL	100699/2019	Niraj Gunwant kakad - @ MA 2256-19 @ BA 2242-19 - Applicant. Org. Accused Vs India Trading Corporation and The State of Maharashtra - Respondent	S. R. Sharma and Lavkush Sharma
7	CRI APPEAL	100700/2019	Niraj Gunwant Kakad @ MA 2257-19 @ BA 2243-19 - Applicant, Org. Accused Vs Taro Vazirani and The State of Maharashtra - Respondent	S. R. Sharma and Lavkush Sharma
8	BAIL APPLN SC	100543/2020	Mr. Mohd. Saif Mohd. Anees Farouqi Vs The State	Amrish R. Salunke
<u>EVIDENCE PART HEARD</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	SESSIONS CASE	100558/2016	THE STATE OF SHIVAJI NAGAR POLICE STATION. Vs ABDUL ALTAF @ TIPU MOHD.ABDULLA COUDHARY	
10	SESSIONS CASE	100039/2017	SANTACRUZ POLICE STATION. Vs SANTOSH RAJARAM AMBAVALE	APP P.S.Tawade Adv. Keshav Chavan
11	SESSIONS CASE	100325/2019	The State of Maharashtra - V.B. Nagar Police Station Vs Gulab Shashikant Mahakal and Ors. 02	APP
<u>ORDER</u>				
12	CRI BAIL APPLN	101652/2020	Mustafa Maksood Ali Khan - Applicant. Vs State - Wadala Police Station - Respondent.	Vimlesh S. Kushwaha.
<u>APPEARANCE</u>				
13	SESSIONS CASE	101991/2019	The State of Maharashtra - Azad Maidan Police Station Vs Rajesh Dansen Vishwakarma @ Thapa	APP
<u>SAYHEARING ON EXH.READY</u>				
14	SESSIONS CASE	100370/2018	The State of MRA Marg Police Station Vs Abdul Hamid Ansari	APP Tawade Adv. Gadgil
<u>REPORT</u>				
15	CRI APPEAL	100740/2018	Firoz Habibhur Rehman Khan- Accused-Aplnt. Vs The State of Maharashtra and Shabbir Mohammed Ali Halvadwala-Resppts.	Pradeep Namdeo Chavan
16	ABA	102145/2019	Nasir Jamal Shaikh Vs State L T Marg Police Station	Aditya Pratap And Associates